## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3588
ANSWERED ON:18.03.2015
EDUCATIONAL INSTITUTIONS IN RURAL AREAS

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## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms/rules adopted for selecting backward and rural areas for setting up of educational institutions in the country;
- (b) whether the Government has received any proposals from the State Governments for setting up of universities/institutions in their respective States particularly in rural and backward areas and if so, the details thereof, State-wise;
- (c) the action taken by the Government thereon;
- (d) the time by which these universities/institutions are likely to be established; and
- (e) the number of colleges, universities and educational institutions set up during each of the last three years and the current year, State/UT and university/institutions-wise?

## **Answer**

## MINISTER OF HUMAN RESOURCE DEVELOPMENT(SMT. SMRITI ZUBIN IRANI)

- (a): The University Grants Commission had identified 374 Educationally Backward Districts (EBD) (based on 2001 census data) where the Gross Enrolment Ratio (GER) was below the national average of 12.4% for setting up one Model Degree College in each EBD. Under the Centrally Sponsored Scheme of Rashtriya Uchchatar Shiksha Abhiyan (RUSA), participating States prepare State Higher Education Plan (SHEP), which include proposals to expand the institutional base by creating additional capacity in existing institutions and establishing new institutions and provide access to quality education in unserved and underserved areas especially to socially and educationally backward classes.
- (b) & (c): Yes Madam. Details of new institutions approved under RUSA, State-wise is at Annexure,
- (d): It is the responsibility of the states to ensure timely completion of the establishment of these institutions and Central Government has no role to play in the matter.
- (e): Since Education is in the Concurrent List of the Constitution, creation of higher educational institutions is the responsibility of both the State and Centre. No Central higher educational institution has been set up by the Ministry of Human Resource Development in the last three years.